

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 248 of 2013

Dated : 27th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

IL & FS Renewable Energy Ltd. & Ors. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Kapur
Mr. V. Mukherjee**

**Counsel for the Respondent(s): Mr. Arjun Krishnan for R.2
Mr. Ramalingam for R.1**

ORDER

The learned counsel for Respondent No.2 has filed the reply.
The learned counsel for the Commission will file the Written
Submissions.

Post the matter for hearing on **07.02.2014**. In the meantime,
Rejoinder, if any, be filed on or before 03.02.2014 after serving copy
on the other side.

**(Rakesh Nath)
Technical Member
ts/mk**

**(Justice M. Karpaga Vinayagam)
Chairperson**